

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI
(APPELLATE JURISDICTION)**

**Company Appeal (AT) (CH) No. 03 of 2021
(Under Section 421 of the Companies Act)**

**(Arising out of Order dated 22.1.2021 passed in C.A.No.6 of 2021 in C.P. No.393 of 2021 the
Hon'ble National Company Law Tribunal, Chennai**

In the matter of:

1. V.G.Selvaraj

**Son of Late Gnana Thiraviya Nadar,
131, Sunrise Avenue, Akkarai,
Chennai 600 119.**

....Appellants

2. Mr.V.G.S.Vinodh Raj

**Son of V.G.Selvaraj
11, 3rd Drive, Seacliff Conclave,
Akkarai, Chennai 600 119.**

3. Mr.V.G.S.Bharath Raj

**Son of V.G.Selvaraj
131, Sunrise Avenue, Akkarai,
Chennai 600 119.**

V.

1. VGP Housing Pvt.Ltd.

**Having its registered office at
No.6, Dharmaraja Koil Street,
Saidapet, Chennai 600 015.**

..... Respondents

2. Mr.VGP Babudas

**No.52, V.G.Paneerdas Salai,
VGP House, Saidapet, Chennai 600 015.**

- 3. Mr.VGP Ravidas**
No.52, V.G.Paneerdas Salai,
VGP House, Saidapet, Chennai 600 015.

- 4. Mr.VGP Rajadas**
No.52, V.G.Paneerdas Salai,
VGP House, Saidapet, Chennai 600 015.

- 5. Mr.V.G.Santhosam**
Son of Late Gnana Thiraviya nadir,
Chairman of VGP Housing limited,
Residing at 52, V G Paneerdas Salai,
Saidapet, Chennai 600 015.

- 6. Mr.V G S Rajesh**
Son of Mr. V G Santhosam
Residing at AM-65, 14th Main Road,
Shanti Colony, Anna Nagar,
Chennai 600 040.

- 7. M/s VGP Golden Beach Resorts Pvt.Ltd.**
Having its registered office at
No.6, Dharmaraja Koil Street,
Saidapet, Chennai 600 015
Represented by its Director
Mr.V.G.P. Rajadas

- 8. M/s VGP Marine Kingdom Pvt.Ltd.**
Having its registered office at
No.6, Dharmaraja Koil Street,
Saidapet, Chennai 600 015
Represented by its Director
Mr.V.G.P. Ravidas

Present:

For the Appellant : Mr.Jayant K Mehta, Senior Advocate
Mr.Arun C Mohan, Advocate
Mr.R.Vijaya Suresh, Advocate

For the Respondent No.1 : Mr.R.Murari, Senior Advocate
For the Respondents No.2 : Ms.Medha Rao, Advocate for
to 5 : Mr.T.K.Bhaskar, Advocate

For the Respondent No.8 : Mr.S.R.Rajagopal, Advocate
For the Respondent No.7 : Ms.Madhu Neelakantan, Advocate
For the Respondent No.6 : Mr.R.Saravanakumar, Advocate

ORDER
VIRTUAL MODE

Heard Mr.S.R.Rajagopal, the Learned Counsel appearing for the Respondent No.8, in full. Also arguments of the Learned Counsel Mr.T.K.Bhaskar, appearing for the Respondents No.2 to 5 are heard in part. For continuation, the matter is adjourned to 9.4.2021.

[Justice Venugopal M]
Member (Judicial)

[V.P.Singh]
Member (Technical)

08.04.2021
HR